No.A-32012/04/2020-Admn.IV(LA)(ii) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated:-21st December, 2023

OFFICE ORDER NO. 243 /2023

In supersession of this Department's Office Order No.110/2023 (bearing even file number) dated 09.06.2023, the Departmental Promotion Committee to consider the cases of Group 'B'/Group 'C' officers/officials belonging to CSSS/CSCS Cadres for promotion, confirmation and granting Non-functional Selection Grade in the prescribed Pay Matrix is constituted as follows:-

(i)	Shri Umashankar Thakur, Director	Chairperson
	Department of Legal Affairs	
(ii)	Shri Varun Singh Chauhan, Under Secretary,	Member
	Department of Legal Affairs	
(iii)	Shri Sanjay Kumar Gautam, Assistant Legislative	Member
	Counsel, Legislative Department	
(iv)	Shri Jyoti Swaroop Asthana, Under Secretary,	Member
	Department of Legal Affairs	
(v)	Ms. Shweta Jaiswal, Assistant Legal Adviser,	Member
	Department of Legal Affairs	

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
- 3. This issues with the approval of Law Secretary.

(Jyoti Swaroop Asthana)

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/ PSO to JS&LA (Ms. Sunita Anand).
- 2. PPS to Director (Shri Umashankar Thakur)/ PS to US (Shri Varun Singh Chauhan) / PS to ALA (Ms. Shweta Jaiswal).
- 3. Shri Sanjay Kumar Gautam, ALC, Legislative Department.
- 4. Admn.I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(iii) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated:-21st December, 2023

OFFICE ORDER NO. 944 /2023

In supersession of this Department's Office Order No.111/2023 (bearing even file number) dated 09.06.2023, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'C' posts belonging to CSSS/CSCS Cadres is re-constituted as follows:-

(i)	Shri Umashankar Thakur, Director Department of Legal Affairs	Chairperson
(ii)	Shri Jyoti Swaroop Asthana, Under Secretary, Department of Legal Affairs	Member
(iii)	Shri Bhoopendra Singh Bisht, Under Secretary, Legislative Department	Member

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
- 3. This issues with the approval of Law Secretary.

(Jyoti Swaroop Asthana) Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to JS&LA (Ms. Sunita Anand).
- 2. PPS to Director (Shri Umashankar Thakur).
- 3. Shri Bhoopendra Singh Bisht, Under Secretary, Legislative Department.
- 4. Admn.I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(i) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated:- 27th February, 2024

OFFICE ORDER NO. 36 /2024

In supersession of this Department's Office Order No. 13/2024 (bearing even file number) dated 15.01.2024, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under:-

(i)	AS / JS&LA [Admn.IV(LA)]	Chairperson
70.000	Department of Legal Affairs	
(ii)	Shri Hans Raj Meena, Deputy Secretary	Member
	Legislative Department	
(iii)	Shri S.K. Makkar, Deputy Secretary,	Member
	Department of Legal Affairs	
(iv)	Shri Neeraj Rawat, Deputy Legal Adviser	Member
	Department of Legal Affairs	
(v)	Shri Jyoti Swaroop Asthana, Under Secretary,	Member
	Department of Legal Affairs	
(vi)	Ms. Shweta Jaiswal, ALA	Member
	Department of Legal Affairs	

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
- 3. This issues with the approval of the Law Secretary.

(Jyoti Swaroop Asthana)

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to CCA (Shri Dhruva Kumar Singh)
- 2. Shri Hans Raj Meena, Deputy Secretary, Legislative Department
- 3. Shri S.K. Makkar, Deputy Secretary, Department of Legal Affairs.
- 4. Shri Neeraj Rawat, Deputy Legal Adviser, Department of Legal Affairs.
- 5. Shri Jyoti Swaroop Asthana, Under Secretary, Department of Legal Affairs.
- 6. Ms. Shweta Jaiswal, ALA, Department of Legal Affairs.
- 7. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(ii) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated:-27 February, 2024

OFFICE ORDER NO. 37. /2024

In supersession of this Department's Office Order No. 70/2023 (bearing even file number) dated 29.03.2023, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'A'/Group 'B' posts belonging to CSS/CSSS/CSOLS/GCS Cadre is re-constituted as follows:-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Shri Umashankar Thakur, Director Department of Legal Affairs	Member
(iii)	Shri Hans Raj Meena, Deputy Secretary Legislative Department	Member

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
- 3. This issues with the approval of the Law Secretary.

(Jyoti Swaroop Asthana)

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to CCA (Shri Dhruva Kumar Singh).
- 2. PPS to Director (Shri Umashankar Thakur)
- 3. Shri Hans Raj Meena, Deputy Secretary, Legislative Department.
- Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.